



\$~14 to 17, 20, 27

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3918/2021, CM APPL. 19941/2021

JORAWER SINGH MUNDY @ JORAWAR

SINGH MUNDY ..... Petitioner

Through: Mr. Sanjay Kumar, Adv.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Jawahar Raja, Mr. Archit Krishna

and Ms. Varsha Sharma, Advs. for R2

to R4.

AND

+ W.P.(C) 11077/2021, CM APPL. 34151/2021

SUKHMEET SINGH ANAND ..... Petitioner

Through: Mr. Tarun Rana, Adv.

versus

UNION OF INDIA AND ORS ..... Respondents

Through: Mr. Vivek Goyal, CGSC for UOI/R-1

Mr. Arvind Nigam, Sr. Adv. with Mr. Neeraj Singh, Mr. Saif Khan, Mr. Achuthan Sreekumar and Mr.

Rohit Bansal, Advs.

Mr. Akhil Anand, Mr. Himanshu Vij, and Mr. Adit Vikramaditya Garg.

Advs. for R3.

**AND** 

+ W.P.(C) 11553/2021, CM APPL. 35651/2021

ATUL DIKSHIT ..... Petitioner

Through: Ms. Tusharika Mattoo, Adv.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Anurag Ahluwalia CGSC

with Mr. Danish Faraz Khan and Mr. Rishab Narayan, Advs. for UOI. Mr. Jatin Puniyani, Govt. Pleader for

UOI.





Mr. Akhil Anand, Mr. Himanshu Vij, and Mr. Adit Vikramaditya Garg. Advs. for R2.

**AND** 

+ W.P.(C) 14360/2021, CM APPL. 45255/2021 & 2897/2022

ANTRIKSH JOHRI ..... Petitioner

Through:

versus

UNION OF INDIA & ANR. ..... Respondents

Through: Mr Kirtiman Singh and Mr.Waize Ali

Noor, Advs. for R1.

**AND** 

+ W.P.(C) 6790/2021

ASHUTOSH KAUSHIK ..... Petitioner

Through: Mr. Akshat Bajpai, Ms. Ishani

Sharma, Advs. for Ms. Ayushi

Bansal, Adv.

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Anil Dabas, Adv. for R1.

Ms. Rupali Kapoor, Govt. Pleader for

R1.

AND

+ W.P.(C) 1671/2022, CM APPL. 4805/2022

MOLEESHA ..... Petitioner

Through:

versus

UNION OF INDIA & ORS. ..... Respondents

Through: Mr. Neeraj, Mr. Sahaj Garg, Mr.

Vedansh Anand, Mr. Rudra Paliwal and Mr. Sanjay Pal, Advs. for R1.





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Re-notify on April 1, 2022.

V. KAMESWAR RAO, J

**FEBRUARY 17, 2022**/*jg* 

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